

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION. NO.170/00640/2017

DATED THIS THE 09TH DAY OF JULY, 2018

HON'BLE SHRI DINESH SHARMA, MEMBER(A)

Sri H.N. Shiva Kumar,  
Aged about 49 years,  
S/o H.D. Nagaraju,  
Lower Division Clerk,  
S.R.O., ESI Corporation,  
No. 105, 3<sup>rd</sup> Cross, 3<sup>rd</sup> Main,  
Harini Towers, Yashwantpur,  
Bangalore – 560 022. ...Applicant

(By Advocate Shri C.K. Nagendra Prasad)  
Vs.

1. Union of India,  
Ministry of Labour and Employment,  
Shramashakti Bhavan,  
Rafi Marg, New Delhi – 110 001.  
(by its Secretary)

2. The Director General,  
ESI Corporation,  
Panchadeep Bhavan,  
CIG Marg, New Delhi

3. The Regional Director  
ESI Corporation,  
No. 10, Binny Fields, Binnypet,  
Bangalore – 500 023

4. The Joint Director  
ESI Corporation,  
SRO, Peenya,  
Harini Towers, 3<sup>rd</sup> Cross, 3<sup>rd</sup> Main,  
II Stage Industrial Suburb  
Yashwantpur, Bangalore – 22. ...Respondents

(By Shri V.N. Holla, Sr. Panel Counsel)

O R D E R (ORAL)

Learned counsel for the applicant files a memo dated 09.07.2018 seeking permission to withdraw the OA. Withdrawal permitted.

2. OA dismissed as withdrawn. No order as to costs.

(DINESH SHARMA)  
MEMBER(A)

vmr.

Annexures referred to by the Applicant in OA.No.640/2017

Annexure A1: Copy of Memorandum u/s 19 of CAT, Act 1985

Annexure A2: Copy of Scheme for contractual workers of Joka Hospital, West Bengal.

Annexure A3: Copy of Covering letter dated 22.05.2013 addressed to the applicant

Annexure A4: Copy of Letter dated 10.06.2013 from Dy Director, Employees State Insurance Corporation to the applicant

Annexure A5: Copy of covering letter dated 04.07.2013 by the applicant

Annexure A6: Copy of acceptance/undertaking format by the applicant

Annexure A7: Copy of applicant's pay slip for the month of August 2017

Annexure A8: Copy of Office Order No. 69/2017 dated 28.09.2017

Annexures with reply statement

Annexure R1: Copy of Office Order No. 64/1998 dated 07.01.1998 of 3<sup>rd</sup> Respondent.

Annexure R2: Copy of Circular No. 53 A.36.13.19.98.Estt.II dated 02.07.2003

Annexure R3: Copy of Circular No. 53.A.36.13.20/04.Estt., dated 29.12.2004

Annexure R4: Copy of Circular No. 53/A/36/13/01/2008/Estt-II dated 13.03.2009

Annexure R5: Copy of letter No. A-12/11/1/2011-E.II dated 09.05.2013

Annexure R6: Copy of approved scheme for granting appropriate emoluments for contractual workers of Joka Hospital and other similar workers

Annexure R7: Copy of format of undertaking/acceptance

Annexure R8: Copy of format of certificate

Annexure R9: Copy of Memorandum No. Estt/Legal/2862/2015-Legal dated 07.02.2017

Annexure R10: Copy of Letter No. Estt/Legal/2862/2015 dated 25.02.2016